

**MADHYA PRADESH STATE JUDICIAL ACADEMY,
HIGH COURT OF M.P., JABALPUR**

**WORKSHOP ON – ELECTRICITY ACT, 2003
2nd & 3rd September, 2017 at Bhopal**

TIME TABLE

DAY -1 (2nd September, 2017)(Saturday)

SESSIONS	TIME	
Inaugural session	10.00 a.m. to 10.15 a.m.	Inaugural address and introduction about the workshop. – By Shri Shailendra Shukla, District & Sessions Judge, Bhopal & Officers of the Academy
<i>Session I</i>	10.15 a.m. to 11.45 a.m.	Electricity – Versatility & importance – Journey from generator to Consumer and hurdles – By Shri Pankaj Shukla, EE (Enforcement) MPPKVCL, Sagar
TEA BREAK 11.45 a.m. to 12.00 noon		
<i>Session II</i>	12.00 noon to 1.30 p.m.	Cognizance and procedure of trial of offences under Electricity Act, 2003 along with jurisdiction of Special Court. – By Shri Gajendra Singh, President, District Consumer Forum, Ujjain
LUNCH BREAK 1.30 p.m. to 2.30 p.m.		
<i>Session III</i>	2.30 p.m. onwards	Visit to Central Power Research Institute, Govindpura, Bhopal

DAY -2 (3rd September, 2017) (Sunday)		
Session I	10.15 a.m. to 11.30 a.m.	Issues regarding compounding of offences under Section 152 and scope of review under Section 157 of Electricity Act, 2003. – By Shri B.K. Paloda, ASJ, Special Court No. 1, Bhopal
TEA BREAK 11.30 a.m. to 11.45 a.m.		
Session II	11.45 a.m. to 1.15 p.m.	Various aspects of offence of theft of electricity and unauthorized use of electricity. – By Shri Sunil Kumar Jain, ADJ, Sagar
LUNCH BREAK 1.15 p.m. to 2.15 p.m.		
Session III	2.15 p.m. to 3.15 p.m.	Various issues regarding trial of offences under Electricity Act, 2003, e.g. imposition of condition at the time of granting bail, imposition of fine and civil liability and bringing evidence on record. – By Shri Gajendra Singh, President, District Consumer Forum, Ujjain
Session IV	3.15 p.m. to 4.00 p.m.	Open interactive discussion for achieving the object of speedy trial by Special Courts through removing bottlenecks in the trial <ul style="list-style-type: none"> • Issuance of process • Best practices to reduce pendency • Case Management • Lok Adalats • Other issues – By Participants of the workshop Moderated by Shri Sunil Kumar Jain ADJ, Sagar <i>(Followed by Valedictory session)</i>

- Note:- (i) The participants shall report at 9.30 am in the venue of workshop at Hotel Lake View Ashok, Shyamala Hills, Bhopal
- (ii) All the sessions will be on interactive lines.
- (iii) Participants are requested to keep their mobile phones switched off in the workshop.

ADDL. DIRECTOR